

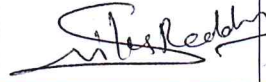
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SINGLE BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.619/241/HDB/2019
NAME OF THE COMPANY	SRP Logistics India Pvt Ltd
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics India Pvt Ltd & 02 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Seshagiri Rao	Adv		
S. VIKAS REDDY	PCS	cs@svreddy.in 9542809158	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

**ORDER**

Counsel for Petitioner is present.

PCS for Respondent is also present.

At request, list it on 20.02.2020.

  
**Member (J)**

**Syamala**